

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For subjudice before the Hon'ble High Court of Karnataka	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar, Shri Alok Kailash Saksena, RP	M/s Associate Decor Limited	M/s Keystone Partners, B T Prasanna Kumar, Asha SM, Pradeep KR & Arun

ADVOCATE FOR PETITIONER/s:

JAYATI GOYAL  
SHARAN A KUKREJA  
FOR VS RAVISHANKAR

Adv. for RP  
Adv for FC/Petitioner

*Jayati Goyal*  
*Sharan A Kukreja*

*[Signature]*

ADVOCATE FOR RESPONDENT/s:

VARSHA SHIVANAGOWDA  
For M/s KEYSTONE PARTNERS  
080 41135813

APPLICANT IN  
IA 195/19.

Asha. S.M.

Respondent in.  
IA-NO. 95/18  
IA 899/19

*Asha S.M.*  
9242084969..

*h/11/19*

**ORDER**

Heard Ms. Jayati Goyal, learned Counsel for the Resolution Professional and Shri Sharan A Kukreja, learned Counsel for the Petitioner/Financial Creditor and Ms. Varsha Shivanagowda, learned Counsel for the Applicant in I.A. No.185/2019 along with Ms. Asha.S.M, learned Counsel for the Respondent in I.A.No.95/2018 and I.A. No. 299/2019.

Post the case on **27.08.2019**.



**MEMBER (T)**



**MEMBER (J)**

Shruthi

**Verified**



**Court Officer**